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## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.

CCP 319/93 in OA-2748/92 Date of decision: 25.8.1993

Ram Kishan Singh & Anr.

Petitioners.

#### Versus

Shri Surjeet Singh Barwal, The Commanding Officer, No.494, Supply Depot Coy, Army Supply Corps, C/o 56 APO.

Respondent.

### CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN. THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Petitioners.

Shri V.P. Sharma, Counsel.

#### JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

Dismis sed as withdrawn without prejudice to the right of the petitioners.

(S.R. ADIGE)
MEMBER(A)

(V.S. MALIMATH)
CHAIRMAN

'SRD' 250893